

be carried out on three important crops viz. wheat, Sugarcane and paddy.

**Delay in the Commissioning of the Tata Fertilizer Project at Mithapur**

3481. **SHRI P. M. MEHTA :**  
**SHRI PURUSHOTTAM KAKODKAR :**

Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state :

(a) whether the commissioning of Tata Fertilizer Project at Mithapur is likely to be delayed further ; and

(b) if so, the reasons therefor ?

**THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) :** (a) and (b) *M/s Tata Chemicals Ltd., were given a letter of intent on 25.7.1972 for setting up a fertilizer plant at Mithapur. The period of validity now stands extended upto 20th November, 1972. Detailed financing proposals and other particulars, as stipulated in the letter of intent, are being awaited from the company. It is, therefore, not possible to say at this stage as to when the project is expected to go into production.*

**Indigenous Manufacture of Standard Gun**

3482. **SHRI VISHWANATH PRATAP SINGH :** Will the Minister of **DEFENCE** be pleased to state the efforts being made to design and manufacture indigenously a standard gun for our war-ships ?

**THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) :** A standard gun for our war-ships has not yet been developed indigenously as it would not be cost-effective.

**Self-Sufficiency in Leander Class of Frigates**

3483. **SHRI VISHWANATH PRATAP SINGH :** Will the Minister of **DEFENCE** be pleased to state the time by which India will be able to attain self-sufficiency at the present rate of production of frigates of Leander class ?

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) :** The Indian Navy has placed orders for six Leander Class Frigates on *M/s Mazagon Dock Limited* which are under construction. Of these one has already been delivered and commissioned and another three are under various stages of construction. All further requirements of the Navy for this type of ships would also be met by *M/s Mazagon Dock Limited*.

**नारकोटिक्स विभाग में राजपत्रित पदों का भरा जाना**

3484. डा० लक्ष्मीनारायण पांडेय : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या नारकोटिक्स विभाग के राजपत्रित पदों पर उत्पादन शुल्क विभाग के अधिकारियों को नियुक्त किया जाता है ;

(ख) क्या अखिल भारतीय अफीम कर्मचारी संघ ने माग की है कि उत्पादन शुल्क विभाग से नारकोटिक्स विभाग को तबादले न किए जाये; और

(ग) यदि हा, तो उस पर सरकार की क्या प्रतिक्रिया है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) नारकोटिक्स विभाग में श्रेणी 1 के राजपत्रित पद भारतीय सीमाशुल्क तथा केन्द्रीय उत्पादन शुल्क सेवा, श्रेणी 1, के एवर्ग में होते हैं और इसलिए उस सेवा के अधिकारियों को इन पदों पर नियुक्त किया जाता है। नारकोटिक्स विभाग में श्रेणी II के राजपत्रित कार्यकारी पदों की संख्या: उस विभाग के श्रेणी III के कार्यकारी अधिकारियों को पदोन्नत करके और संख्या: केन्द्रीय उत्पादन शुल्क विभाग से केन्द्रीय उत्पादन शुल्क के श्रेणी II के अधिकारियों का तबादला करके भरा जाता है। श्रेणी II राजपत्रित कार्यकारी पदों को अनन्य रूप से नारकोटिक्स विभाग के श्रेणी III कार्यकारी अधिकारियों को पदोन्नत कर के भरा जाता है।